

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

✓ CP/CSP/CSA/CSP/TCSP/TCSA/No. 222 / (MAH) / 2017

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR
HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09/04/2017

NAME OF THE PARTIES: M/s. Sej. I Glass Ltd. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 099 I&BP of the Companies Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>SHILMAHajan</u>	<u>Advocate for Appellant</u>	<u>S. H. (N. I.) -</u>

Order

CP No. 222/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 30.6.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)